

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 114
(IB)-771(PB)/2018

IN THE MATTER OF:

Capri Global Capital Ltd

...

Applicant/Petitioner

Vs

Value Infratech India Pvt. Ltd.

...

Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 19.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Sanjay Kumar Singh, Liquidator in Person

ORDER

List on 09.03.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT SARANGI)
MEMBER (TECHNICAL)

19.01.2021
Deepak Kumar